

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3779  
TO BE ANSWERED ON 25.03.2022**

**JUDICIAL HARASSMENT OF AN INVESTIGATIVE JOURNALIST**

**3779. SHRI KARTI P. CHIDAMBARAM:**

Will the Minister of External Affairs be pleased to state:

- (a) whether the Government is cognizant of several international organisations, including the United Nations, condemning judicial harassment of a investigative journalist in India; and
- (b) if so, the details thereof and response of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

**(a) & (b)** The UN Special Rapporteur on the right to freedom of opinion and expression, and the UN Special Rapporteur on the situation of human rights defenders, issued a joint press release on 21 February 2022 regarding alleged online attacks and judicial harassment of a particular journalist in India. The Permanent Mission of India in Geneva has clarified that these allegations are baseless and unwarranted. The Mission also met officials from the UN Office in Geneva and the two Special Rapporteurs and urged them not to advance misleading narratives about India's law enforcement authorities and the judiciary.

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